

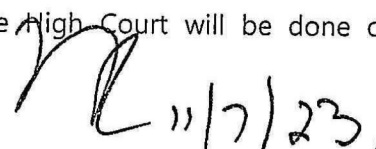
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to the directions conveyed vide e-mail dated 07.07.2023 of Joint Registrar (Judicial)/CPC, Hon'ble High Court of Delhi/ New Delhi, the following Committee is hereby constituted with immediate effect.

Name of the Committee	Name of Judicial Officers	Designation
Committee to monitor/observe the reasons of delay of cases pending for more than 2 years.	Sh. Ashutosh Kumar, PO-MACT (Central)	Chairperson
	Chief Metropolitan Magistrate (Central)	Member
	Senior Civil Judge-cum-Rent Controller (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 1377/51912-936/F.1(3)/Gaz/23

Dated: 17 JUL 2023

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi, Rouse Avenue with the request to constitute a similar committee in their respective district and send a compliance report to the Hon'ble High Court of Delhi/New Delhi.
3. Sh. Pawan Kumar Jain, Chairman, (IT/Digitization Cell), Delhi District Courts, Delhi.
4. The Officer In-Charge, Computer Branch/IT Cell, Tis Hazari Courts, Delhi.
5. The Officers concerned.
6. The Dealing Clerk, Judicial Branch, (Central), Tis Hazari Courts, Delhi, with the request to send the compliance report on monthly basis to the Hon'ble High Court of Delhi/New Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi